

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:5298  
ANSWERED ON:14.08.2014  
SETTING UP OF NEW AND RENEWABLE ENERGY INDUSTRIES  
Meghwal Shri Arjun Ram ;Venugopal Dr. Ponnusamy

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether six Public Sector Undertakings (PSUs) have signed a Memorandum of understanding (MoU) for setting up of a 4,000 MW ultra mega solar power plant in Rajasthan;
- (b) if so, the details thereof ;
- (c) whether these PSUs have any proposals to set up similar projects in other parts of the country and if so, the details thereof;
- (d) whether any difficulties are being faced in setting up of those power plants in the state; and
- (e) if so, the steps taken/being taken by the Government to remove the difficulties in setting up of these plants/industries for the generation of new and renewable energy?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Yes, Madam

(b): MoU for creation of a Joint Venture Company consisting of following six Central Public Sector Enterprises (CPSEs) for setting up of ultra mega solar power plant was signed on 29-01-2014:

- i M/s Bharat Heavy Electrical Limited
- ii M/s Sambhar Salt Limited
- iii M/s Solar Energy Corporation of India
- iv M/s Power Grid Corporation of India Limited
- v M/s Satluj Jal Vidyut Nigam Limited (SJVN) and
- vi M/s Rajasthan Electricals and Instruments Limited .

The Ultra Mega Solar Power Plant is planned to be set up on the surplus salt pan land of Sambhar Salts Limited which is close to Sambhar Lake, about 75 kms from Jaipur.

(c): Solar Energy Corporation of India (SECI) is exploring possibilities of Ultra Mega Projects in other States.

(d): Government of Rajasthan has expressed its reservations in allowing use of proposed land for setting up of Solar Power Plant as it will adversely affect the eco-system of the area.

(e): Other sites are also being considered.